

The Deputy Minister of Defence (Shri Raghuramiah): (a) There is no shortage of suitable officers for promotion in place of the merely retired officers. But in addition to the vacancies caused by the retirement of officers there are many other vacancies because of the overall shortage of officers in the Armed Forces. Re-employment of retired/released officers has become necessary on this account.

(b) No.

(c) No extra expenditure is involved in the re-employment of retired/released officers sanctioned so far, because a number of authorised posts still remain unfilled.

State Social Welfare Advisory Board of Andhra

351. Shri M. V. Krishna Rao: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount granted by the Central Social Welfare Board to the State Social Welfare Advisory Board of Andhra Pradesh during 1955-56 and 1956-57; and

(b) the schemes on which the money granted has been spent?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) 1955-56.—Rs. 1,84,513/15/-
1956-57.—Rs. 2,91,397/12/-

(b) Welfare Extension Projects and administration of the State Social Welfare Advisory Board.

Persons over-staying in India

**352. { Shri D. C. Sharma:
Shri Raghunath Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons convicted on account of entering India without valid passports during the months of May, June and July, 1957; and

(b) the number of persons who have refused to go back to Pakistan after the expiry of their term of imprisonment during the same period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.

Welfare of Scheduled Castes

353. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the details of the programme of the Central Advisory Board for Harijan welfare to be undertaken for the welfare of Scheduled Castes in Punjab during the Second Five Year Plan period?

The Deputy Minister of Home Affairs (Shrimati Alva): The Central Advisory Board for Harijan Welfare being only advisory in character has no executive functions. It has accordingly no programme of its own for Scheduled Castes in Punjab.

Crimes in Delhi

354. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of crimes committed in Delhi State during 1957 so far under the heads (i) murder (ii) dacoity (iii) abduction (iv) kidnapping and (v) criminal assault?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
1-1-57 to 30-6-57

(i) Murder	..	19
(ii) dacoity	..	1
(iii) abduction	..	7
(iv) Kidnapping	..	59
(v) criminal assault	..	71

Army Ordnance Corps

**355 { Shri V. F. Nayar:
Shri Kodyan:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that during World War II direct recruitment was made to the Ordnance Corps of the